



TRIPURA JUDICIAL ACADEMY  
KUNJABAN TOWNSHIP, AGARTALA

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F.14(5)-HC/TJA/2015-19/514-17 Dated, Agartala, the 26<sup>th</sup> August, 2019.

N O T I F I C A T I O N

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial officers of Tripura Judicial Service to attend the “*Workshop on adjudicating Terrorism Cases (Phase IV, Part - II)*” scheduled to be held at the NJA, Bhopal on 28<sup>th</sup> to 29<sup>th</sup> September, 2019 with collaboration with Central and East European Law Initiative (CEELI) and Federal Judicial Centre (FJC), Washington.

Name of the Officers:-

1. Shri J. Murasing, District & Sessions Judge, Unakoti Judicial District.
2. Shri B. Palit, District & Sessions Judge, Sepahijala Judicial District.

The attendance in the programme will be treated as official duty.

By order,

(V. Pandey)  
Registrar (Judicial)  
I/C Director, Tripura Judicial Academy

Copy for information to:-

1. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura for kind information of His Lordship.
2. Shri J. Murasing, District & Sessions Judge, Unakoti Judicial District with a request to attend the programme.
3. Shri B. Palit, District & Sessions Judge, Sepahijala Judicial District with a request to attend the programme.
4. The Registrar (Administration), National Judicial Academy, Bhopal Fax- +917552696904, E-mail: [njabhopal@nja.gov.in](mailto:njabhopal@nja.gov.in) / [rgoda@nja.gov.in](mailto:rgoda@nja.gov.in)
5. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

26.8.19

I/C Director  
Tripura Judicial Academy